

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – IV

Service Tax Appeal No. 55650 of 2023 [SM]

[Arising out of Order-in-Appeal No. DDN-EXCUS/000/APP/78/2023-24 dated 26.07.2023 passed by the Principal Commissioner of Central Goods & Service Tax (Appeals), Dehradun]

Amrish Kumar Jain

293, Govindpuri,
Haridwar-249401

...Appellant

VERSUS

**Principal Commissioner of C.G.ST.,
Dehradun**

2nd & 3rd Floor, Shree Palace,
Nathanpur, Dehradun,
Uttarakhand – 248001

...Respondent

APPEARANCE:

None for the Appellant

Shri Kuldeep Rawat, Authorized Representative for the Respondent

CORAM: HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)

DATE OF HEARING: 03.07.2024

DATE OF DECISION: 03.07.2024

FINAL ORDER No. 55997-55998/2024

ASHOK JINDAL

Appeal is allowed. For order, see order of date passed in
Service Tax Appeal No. 55608 of 2023.

[Dictated and pronounced in the open Court]

(ASHOK JINDAL)
MEMBER (JUDICIAL)

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